

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 774/(MAH)/2017
CA No.

CORAM:

Present: SHRI M.K. SHRAWAT
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 17.07.2017

NAME OF THE PARTIES: Bhuvan Enterprises Pvt.Ltd.
V/s.
Elder Pharmaceuticals Limited

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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	Neha Mehta	Advocate	Neha Mehta
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ORDER

CP No.774/I&BP/NCLT/MB/MAH/2017

1. The Learned Representative for the Petitioner is present.
2. The Learned Representative is seeking permission to file Form 5.
3. Leave granted. Registry is directed to accept the requisite Form.
4. Matter is listed for hearing on **31.07.2017**.

Dated: **17.07.2017**

Sd/-
M.K. Shrawat
Member (Judicial)